

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DIGITAL FIRST ONLINE BRANDS PRIVATE LIMITED

1.	Name of Corporate Person	Digital First Online Brands Private Limited
2.	Date of Incorporation of Corporate Person	16 th February 2017
3.	Authority under which Corporate Person is incorporated / registered	ROC-Bangalore
4.	Corporate Identity Number of Corporate Person	U51900KA2017PTC100556
5.	Address of the registered office and principal office (if any) of corporate person	No 303, Palms Square, Brigade Road, Bangalore, Karnataka 560025
6.	Liquidation commencement date of corporate person	January 10, 2022
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Name: Mr. Joby Chacko Address: Unit No.1002, 10 th Floor, Prestige Meridian II M.G Road, Bengaluru - 560 001 Email: jobykc@gmail.com Ph: +91 96633 08656 Registration No. IBBI/IPA-001/IP-P01372/2018-19/12300
8.	Last date for submission of claims	February 09, 2022

Notice is hereby given that **M/s.Digital First Online Brands Private Limited** has commenced voluntary liquidation on January 10, 2022

The stakeholders of **M/s.Digital First Online Brands Private Limited** are hereby called upon to submit a proof of their claims, on or before **February 10, 2022** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties



Joby Chacko
Liquidator

Reg No. IBBI/IPA-001/IP-P01372/2018-19/12300

Date: January 11, 2022

Place: Bangalore